

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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**O R D E R**

No: 837 Dated: 01/10/2018

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No	Name of officer S/Shri
1	Shri.R.N.Wattal, Special Judge, Anti-Corruption, Srinagar Kashmir
2	Shri.Virender Singh Bhou, Registrar Judicial, High Court of J&K, Jammu Wing.
3	Ms.Shabnam Sheikh, Munsiff, Samba

(Sanjay Dhar)  
Registrar General

No: 38807-09/95 Dated: 01/10/2018

Copy to the:-

1. Shri/Ms. \_\_\_\_\_
2. Chief Accounts Officer High Court of J&K, Srinagar  
....for information and n/a.
3. CPC e-Courts, High Court of J&K for uploading on the High Court Website.

Registrar General